

**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE-CUM-SECRETARY,
DISTRICT LEGAL SERVICES AUTHORITY, FATEHABAD.**


As desired by the learned District & Sessions Judge-cum-Chairman, DLSA, Fatehabad, the following Benches are constituted for Settling cases in the E-Lok Adalat on 29.08.2020 at 10:00 AM:-

Sr. No.	Name of the Presiding Officer & Member	Nature of cases
1.	Sh. Sandeep Garg, learned Addl. District & Sessions Judge, Fatehabad. Sh. Dinesh Gera, Advocate-Member	All MACT cases relating to Oriental Ins. Co., United India Ins. Co., National Ins. Co., IFFCO TOKYO Ins. Co., ICICI Lombard Ins. Co. and other cases relating to the Court of Sh. A.K. Jain. Ld. District & Sessions Judge, Fatehabad and Court of Sh. Sandeep Garg, Ld. Addl. Sessions Judge, Fatehabad.
2.	Sh. Surender Kumar, learned Addl. District & Sessions Judge, Fatehabad. Sh. Ishwar Dass, Advocate-Member	All MACT cases relating to New India Assurance. Co., Shri Ram General Ins. Co., TATA AIG General Ins. Co. HDFC ERGO General Ins. Co. Reliance Ins. Co. & and other cases, if any, relating to the Sessions Court and other cases relating to Court of Sh. Surender Kumar, learned Addl. District & Sessions Judge, Fatehabad.
3.	Sh. Hem Raj Mittal, learned Principal Judge, Family Court, Fatehabad. Sh. Naveen Narang, Advocate-Member	All Family matters pending in Family Courts, Fatehabad
4.	Sh. Ishwar Dutt, learned Addl. Chief Judicial Magistrate, Fatehabad. Sh. Yogesh Gupta, Advocate-Member	All Civil & Criminal cases pertaining to the Court of Sh. Ishwar Dutt, Ld. Addl. Chief Judicial Magistrate, Fatehabad and Court of Ms. Meeta Kohli, Ld. ACJ(SD)-cum-JMIC, Fatehabad
5.	Sh. Ramawatar Pareek, learned Chief Judicial Magistrate, Fatehabad. Sh. Manoj Saneja, Advocate-Member	All Civil & Criminal cases pertaining to the Court of Sh. Ramawatar Pareek, learned Chief Judicial Magistrate, Fatehabad and Court of Sh. Sumit Turkiya, Ld. JMIC, Fatehabad
6.	Sh. Sunil Kumar, learned Sub-Divisional Judicial Magistrate, Tohana, Fatehabad.	All the Civil and Criminal cases pertaining to Sh. Sunil Kumar, learned Sub-Divisional

	Sh. Ramesh Sharma, Adv.-Member	Judicial Magistrate, Tohana.
7	Sh. Rakesh Kumar, learned CJ(JD)-cum-JMIC, Tohana.	All the Civil and Criminal cases pertaining to Sh. Rakesh Kumar, learned CJ(JD)-cum-JMIC, Tohana and Court of Sh. Azad Singh, Ld. CJ(JD)-cum-JMIC, Tohana.
8.	Sh. Pawan Kumar, learned Sub-Divisional Judicial Magistrate, Ratia, Fatehabad. Sh. Naresh Kumar, Adv.-Member	All the Civil and Criminal cases pertaining to all the Judicial Courts of Sub-Division, Ratia.

It has also been desired by the learned District & Sessions Judge-cum-Chairman, DLSA, Fatehabad, that all the other Ld. Judicial Officers of this Sessions Division (those who are not holding Bench for the E-Lok Adalat) are requested to ensure that cases (which have been identified for E-Lok Adalat) be sent to the Court of Ld. Judicial Officers (who are holding benches) till 28.08.2020, against proper receipt. The following precaution/measures be also taken:

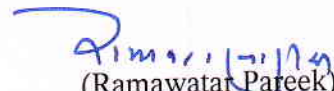
1. Norms of social distancing shall strictly be followed at all different stages of E-Lok Adalat and Maximum possible work be executed by taking help of technology.
2. For information of the parties concerned, scanned copy of the award shall be sent to the concerned Advocates/parties on their Email ID.


 (Ramawatar Pareek)
 Chief Judicial Magistrate-cum-Secretary,
 District Legal Services Authority, Fatehabad.

No 950-955/DLSAF/2020 Dated 21/08/2020

Copy is forwarded to the followings:-

1. The learned District & Sessions Judge-cum-Chairman, DLSA, Fatehabad.
2. All the Judicial Officers posted in Sessions Division, Fatehabad, Ratia and Tohana for information and necessary action.
3. The President, District Bar Association, Fatehabad, Ratia and Tohana, to circulate the above said information amongst all the Members of the Bar.
4. The Civil Surgeon/Principal Medical Officer, Fatehabad.
5. All the Branches Managers of Insurance Companies/Advocates.
6. All the Members.


 (Ramawatar Pareek)
 Chief Judicial Magistrate-cum-Secretary,
 District Legal Services Authority, Fatehabad.

OFFICE OF THE DISTRICT & SESSIONS JUDGE-CUM-CHAIRMAN,
DISTRICT LEGAL SERVICES AUTHORITY, FATEHABAD.

ORDER

As desired by the Learned District & Sessions Judge-cum-Chairman, District Legal Services Authority, Fatehabad, keeping in view the heavy number of cases fixed before the Single Bench of E-Lok Adalat for the Judicial Courts at Tohana, in continuation of the previous order bearing No.889-890/DLSA/2020 dated 13.08.2020 of this office, the following Bench of E-Lok Adalat in addition to the Previous Bench of E-Lok Adalat for the Judicial Courts at Tohana is hereby by constituted:-

Sr. No.	Name of the Presiding Officer & Member	Name of the Nodal Officer (Reader)	Contact Number of Nodal Officer
1.	Sh. Rakesh Kumar, learned CJ(JD)-cum-JMIC, Tohana. Sh. Maninder Pal Singh, Advocate-Member	Sh. Krishan Kumar	099967-60670

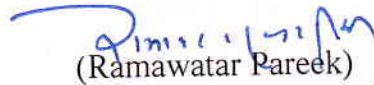

(Ramawatar Pareek)

Chief Judicial Magistrate-cum- Secretary,
District Legal Services Authority, Fatehabad.

Endst. No. 956-959 Dated: 21/08/2020

Copy forwarded to the following for information and necessary action:-

1. The Ld. Member Secretary, Haryana State Legal Services Authority, Panchkula.
2. The Ld. District & Sessions Judge-cum-Chairman, DLSA, Fatehabad.
3. All the Judicial Magistrates posted at Fatehabad.
4. The President, Bar Associations, Fatehabad, Ratia & Tohana.


(Ramawatar Pareek)

Chief Judicial Magistrate-cum- Secretary,
District Legal Services Authority, Fatehabad.